

[Placed in Library. See No. LT-4668|93]

II. A copy each (in English and Hindi) of the following papers :—

(a) Eleventh Annual Report and Accounts of the Indian Diamond Institute, Surat, for the year 1992-93, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-4974|93]

III. Twenty-seventh Annual Report and Accounts of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1992-93, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-4973|93]

IV. (a) Annual Report and Accounts of the Overseas Construction Council of India, Bombay, for the year 1992-93, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. LT-4975-93].

V. (a) Ninth Annual Report and Accounts of the Council for Leather Export, Madras, for the year 1992-93, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. LT-4971|93]

VI. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce :—

(1) S. O. No. 875(E), dated the 18th November, 1993 publishing the Tea (regulation of Export Licensing) (Repeal) Order, 1993.

[Placed in Library. See No. LT-4967|93]

(2) S. O. No. 876(E), dated the 18th November, 1993 publishing the Tea (Marketing) Control (Amendment) Order, 1993.

[Placed in Library. See No. LT-5235|93]

Report and Accounts (1992-93) of the Coal India Limited (Volumes I and II), Calcutta and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) on behalf of SHRI AJIT KUMAR PANJA : I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers :—

(i) Annual Report and Accounts of the Coal India Limited (Volumes I and II), Calcutta, for the year 1992-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5229|93]

I. Accounts (1992-93) of the Cochin Port Trust and related papers.

II. Report and Accounts (1992-93) of the National Institute of Port Management, Madras and Port related papers.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :—

(i) Annual Accounts of the Cochin Port Trust for the year 1992-93 and the Audit Report thereon.

(ii) Review by Government on the Annual Accounts.

[Placed in Library. See No. LT-5230|93].